

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 20/RP/2023**

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 for truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period 2014-19.

Petitioner : GRIDCO Limited

Respondent : NTPC & 16 Ors.

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Nilantika Banerjee, GRIDCO  
Shri Venkatesh, Advocate, NTPC  
Shri Kunal Veer Chopra, Advocate, NTPC  
Shri Vivek Kumar, NTPC  
Shri Mansoor Ali Shoket, Advocate, TPDDL  
Shri Nitin Kala, Advocate, TPDDL  
Shri Kunal Singh, Advocate, TPDDL  
Shri Tanmay Jain, Advocate, TPDDL  
Ms. Kanishka Rawat, Advocate, TPDDL

**Record of Proceedings**

At the outset, the learned counsel for the Review Petitioner, GRIDCO, requested for an adjournment on the grounds of personal difficulty. This request was not opposed by the learned counsel for the Respondents. Accordingly, the hearing of the matter was adjourned.

2. In the meantime, the parties are directed to complete their pleadings by **20.5.2024**, if not already done. The Review Petition will be listed for hearing on **25.6.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

